

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:3885

ANSWERED ON:13.12.2000

CHILDREN IN HAZARDOUS INDUSTRIES

C. KRISHNAN;CHANDRAKANT BHAURAO KHAIRE;RAGHUNATH JHA;VAIKO

Will the Minister of LABOUR be pleased to state:

- (a) whether any survey has been conducted to identify child labour working in various match and crackers industries located in Shivkasi in Tamil Nadu;
- (b) the number of children below 14 years working in hazardous industries, district-wise;
- (c) whether any steps has been taken by the Government to eradicate and rehabilitate these children;
- (d) if so, the details thereof;
- (e) whether ILO has made funds available in the past for rehabilitation and education of these children; and
- (f) if so, the details thereof?

Answer

MINISTER OF LABOUR (DR. SATYANARAYAN JATYA)

(a) to (f) : As per information received from Govt. of Tamil Nadu, on the directions of the Hon`ble Supreme Court in its Judgement dated 10.12.1996 in writ petition No.465/86, a state-wise, establishment-wise survey and supplemental survey was conducted in 1997. 10,118 children were identified working in hazardous industries. The district-wise number of working children is annexed.

District Child Labour Rehabilitation-cum-Welfare Funds were constituted in 20 districts. Government have sanctioned National Child Labour Projects in 9 districts in Tamil Nadu where children are provided non-formal education, mid-day meals and stipend @ Rs.100/- per month per child. State Government has ordered free supply of two sets of uniforms to the above children. About 8000 children have been mainstreamed to formal schools from the NCLP schools.

The ILO has started an area intensive project in March, 2000 and have provided funds for rehabilitation of children in Sivakasi area. Under the project, as a supportive measure, mothers of rehabilitated child labour would be organized into saving-credit self-help groups.